

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU

Office of Registrar Judicial, Jammu

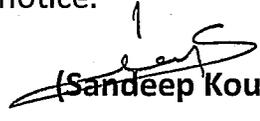
NOTICE

No.: 02A/C-RJ/HCWJ/2024

Dated: 09-02-2024

**Subject: Submission of Tax Saving documents for the FY-2023-24 (AY-2024-25)-
regarding.**

The process of Tax Calculation of all the employees of High Court Wing, Jammu for the FY-2023-24 (AY-2024-25) is in process. As such, it is hereby enjoined upon all the officers/officials of High Court Wing, Jammu, who have taxable income for the FY 2023-24, to submit their tax saving documents, if any, for claiming tax rebate as per Income Tax rules, by or before 15.02.2024, failing which the balance TDS, as per appropriate Income Tax Regime, will be deducted from their salary for the month of February, 2024 without any notice.


(Sandeep Kour)

Registrar Judicial

No. 43-47A/C-RJ/HCWJ/2024 Dt: 09-02-2024

Copy to:

1. Joint Registrar (Judl/protocol), High Court Wing, Jammu for information.
2. Addl. Registrar (Admn.), High Court Wing, Jammu, for information.
3. Addl.Registrars-cum-Secretaries/Secretaries/ Private Secretaries, for information and with the request to circulate the above notice among their staff for necessary immediate compliance.
4. All Joint Registrars/Deputy Registrars/Assistant Registrars/I/C Sections/ High Court Wing, Jammu for information with the request to circulate the above notice among their staff for necessary immediate compliance.
- ✓ 5. I/c NIC, for information and to upload the instant Notice on the website of High Court of J&K and Ladakh.


Registrar Judicial